

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).825/2020

GAJENDRA SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No.50968/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 95462/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No.97440/2020 - APPLICATION FOR PERMISSION, IA No.52329/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.88899/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.104364/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.91302/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.84079/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.53723/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.97001/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.52327/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 81514/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 103729/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53442/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 88900/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 103700/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 112596/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 51250/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 72106/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 103695/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 112032/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53425/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 98407/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 104367/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53097/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 85407/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 52963/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53787/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 84085/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 97654/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 104362/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 52330/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 84076/2020 - INTERVENTION APPLICATION, IA No. 89376/2020 - INTERVENTION APPLICATION, IA No. 104350/2020 - INTERVENTION APPLICATION, IA No. 53722/2020 - INTERVENTION APPLICATION, IA No. 88923/2020 - INTERVENTION APPLICATION, IA No. 96996/2020 - INTERVENTION APPLICATION, IA No. 80902/2020 - INTERVENTION APPLICATION, IA No. 53439/2020 - INTERVENTION APPLICATION, IA No. 96257/2020 - INTERVENTION APPLICATION, IA No. 88898/2020 - INTERVENTION APPLICATION, IA No. 96215/2020 - INTERVENTION APPLICATION, IA No. 98404/2020 - INTERVENTION APPLICATION, IA No. 48815/2020 - INTERVENTION APPLICATION, IA No. 104361/2020 - INTERVENTION APPLICATION, IA No. 52324/2020 - INTERVENTION/IMPLEADMENT, IA No. 72103/2020 -

INTERVENTION/IMPLEADMENT, IA No. 50724/2020 -  
INTERVENTION/IMPLEADMENT, IA No. 53827/2020 -  
INTERVENTION/IMPLEADMENT, IA No. 53785/2020 -  
INTERVENTION/IMPLEADMENT, IA No. 91300/2020 -  
INTERVENTION/IMPLEADMENT, IA No. 96919/2020 - PERMISSION TO FILE  
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No.476/2020 (X)  
(IA No. 48979/2020 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 104446/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 85474/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 53634/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 48982/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 53633/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.955/2020 (X)  
(IA No. 49183/2020 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 49047/2020 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 52314/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 49474/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 49184/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 52312/2020 - GRANT OF INTERIM RELIEF  
IA No. 49473/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.506/2020 (X)  
(FOR ADMISSION and IA No.50900/2020-EXEMPTION FROM FILING AFFIDAVIT  
IA No. 50900/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.542/2020 (X)  
(IA No. 53113/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT)

Diary No(s).12389/2020 (X)  
(IA No. 96798/2020 - APPLICATION FOR PERMISSION  
IA No. 77610/2020 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 104175/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 77611/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 52958/2020 - EXEMPTION FROM FILING O.T.  
IA No. 52957/2020 - EXEMPTION FROM PAYING COURT FEE)

W.P.(C) No.568/2020 (X)  
(IA No. 77422/2020 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 54535/2020 - GRANT OF INTERIM RELIEF  
IA No. 84456/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.606/2020 (PIL-W)  
(IA No. 64361/2020 - ADDITION / DELETION / MODIFICATION PARTIES  
IA No. 57360/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT, IA No. 57359/2020 - EX-PARTE STAY)

W.P.(C) No.608/2020 (X)  
(IA No. 97556/2020 - APPLICATION FOR PERMISSION  
IA No. 96181/2020 - CLARIFICATION/DIRECTION  
IA No. 57429/2020 - EX-PARTE STAY  
IA No. 98012/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 57430/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 98009/2020 - INTERVENTION APPLICATION)

W.P.(C) No.711/2020 (X)  
(IA No. 64944/2020 - EX-PARTE AD-INTERIM RELIEF  
IA No. 72204/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 68134/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 64947/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 68133/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.785/2020 (X)  
IA No. 72058/2020 - EX-PARTE AD-INTERIM RELIEF  
IA No. 104441/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.802/2020 (X)  
(IA No. 73697/2020 - EX-PARTE STAY  
IA No. 73698/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 829/2020 (X)  
(IA No. 75256/2020 - EX-PARTE STAY  
IA No. 75258/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.826/2020 (X)  
(IA No. 75124/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 75123/2020 - STAY APPLICATION)

W.P.(C) No.959/2020 (X)  
(IA No. 83670/2020 - GRANT OF INTERIM RELIEF)

W.P.(C) No.945/2020 (PIL-W)  
(IA No. 104055/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 87453/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 82675/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 88078/2020 - EXEMPTION FROM PAYING COURT FEE  
IA No. 87452/2020 - INTERVENTION/IMPLEADMENT  
IA No. 82674/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 104054/2020 - SEEKING LEAVE TO FILE WRITTEN ARGUMENTS)

W.P.(C) No. 937/2020 (X)  
(FOR ADMISSION)

W.P.(C) No.964/2020 (X)  
(IA No. 86035/2020 - AMENDMENT OF THE PETITION  
IA No. 86039/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 83886/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 83882/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No.1006/2020 (X)  
(IA No. 87537/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT  
IA No. 101305/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 101304/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.1024/2020 (X)  
(IA No. 88870/2020 - EX-PARTE STAY  
IA No. 88873/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1025/2020 (X)  
(IA No. 88880/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 88879/2020 - STAY APPLICATION)

W.P.(C) No.1029/2020 (X)  
(IA No. 89164/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.1157/2020 (X)  
(IA No. 101816/2020 - EX-PARTE STAY  
IA No. 101817/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.1132/2020 (X)  
(IA No. 99892/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 99894/2020 - EXEMPTION FROM FILING O.T.  
IA No. 99888/2020 - STAY APPLICATION)

W.P.(C) No.1178/2020 (X)  
(IA No. 103724/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 103726/2020 - EXEMPTION FROM FILING O.T.  
IA No. 103722/2020 - STAY APPLICATION)

W.P.(C) No.1190/2020 (X)  
(IA No. 111278/2020 - CLARIFICATION/DIRECTION  
IA No. 104507/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 104500/2020 - GRANT OF INTERIM RELIEF  
IA No. 109895/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 27-11-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE R. SUBHASH REDDY  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

WP(C) 825/20

Mr. Rajiv Dutta, Sr. Adv.  
Mr. Kumar Dushyant Singh, AOR  
Mr. Siddharth Dutta, Adv.  
Mr. Devesh Chauvia, Adv.  
Mr. Rahul Sharma, Adv.

WP 542/20

Mr. Abhinay, AOR

Mr. Utsav Trivedi, Adv.  
Mr. Chirag Shah, Adv.  
Ms. Pragya Wal, Adv.  
Mr. Himanshu Sachdeva, Adv.  
Ms. Srishti Kumar, Adv.

945/20

Petitioner-in-person

WP 937/20

Mr. Manoj V. George, Adv.  
Ms. Shilpa Liza George, AOR  
Ms. Bhavika, Adv.

WP 964/20, WP 1024/20,  
WP 1025/20, WP 1157/20  
WP 1132/20, WP 1178/20 &  
IA 116361/20 (intervention)

Mr. Ravindra Shrivastava, Sr. Adv.  
Mr. Ashish Shrivastava, Adv.  
Mr. Anshuman Shrivastava, Adv.  
Mr. Abhijeet Shrivastava, Adv.  
Ms. Garima Tiwari, Adv.  
Mr. Arpit Jain, Adv.  
Ms. Harneet Khanuja, Adv.  
Mr. B. Ramana Murthy, AOR

WP 959/20

Mr. S.M. Vivekanandh, Adv.  
Mr. A. Karthik, AOR  
Mr. Sarveshwar K., Adv.

WP 476/20

Mr. Gaurav Sharma, AOR  
Mr. Dhawal Mohan, Adv.  
Mr. Prateek Bhatia, Adv.  
Ms. Alankrita Sinha, Adv.

WP 608/20

Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Rishi Agarwal, Adv.  
Mr. Vishrov Mukherjee, Adv.  
Mr. Anirudh Bhatia, Adv.  
Mr. Ankit Banati, Adv.  
Mr. Ameya Mishra, Adv.  
Mr. Rohit Venkat, Adv.  
Mr. E.C. Agrawala, AOR

WP 955/20

Mr. Mahesh Agarwal, Adv.  
Mr. Rishi Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Karan Luthra, Adv.  
Mr. Anshuman Srivastava, Adv.  
Mr. Anirudh Bhatia, Adv.  
Mr. Ankit Banati, Adv.  
Mr. Aseem, Adv.  
Mr. E.C. Agrawala, AOR

WP 568/20

Mr. Kapil Sibal, Sr. Adv.  
Mr. Kunal Vajani, Adv.  
Mr. Samit Shukla, Adv.

Mr. Manhar S. Saini, Adv.  
Mr. Kunal Mimani, Adv.  
Ms. Saloni Shah, Adv.  
Mr. Chandra Prakash, AOR  
for M/s. DSK Legal

WP 1190/20

Mr. Sidharth Luthra, Sr. Adv.  
Mr. Kunal Vajani, Adv.  
Mr. Kunal Mimani, AOR  
Ms. Ankita Tiwari, Adv.  
Mr. Ayush Kaushik, Adv.  
Mr. Shubhang Tandon, Adv.

WP 568/20

Mr. Manhar S. Saini, Adv.  
Ms. Saloni Shah, Adv.  
Mr. Chandra Prakash, AOR  
For DSK Legal

WP 542/20

Mr. Utsav Trivedi, Adv.  
Mr. Chirag Shah, Adv.  
Mr. Abhinay, AOR  
Ms. Pragya Wal, Adv.  
Mr. Himanshu Sachdeva, Adv.  
Ms. Srishti Kumar, Adv.

WP 506/20

Mr. Siddharth Bhatnagar, Sr. Adv.  
Mr. Shashank Kumar, Adv.  
Ms. Sonia Dube, Adv.  
Mr. Shatadru Chakraborty, Adv.  
Ms. Kanchan Yadav, Adv.  
Mr. Anurag Singh, Adv.  
Ms. Surbhi Anand, Adv.  
For M/s. Legal Options

WP 711/20

Mr. Sanjay R. Hegde, Sr. Adv.  
Mr. Atul Shankar Vinod, Adv.  
Mr. Pranjal Kishore, Adv.  
Mr. Vijay Raghunathan, Adv.  
Mr. Dinesh Balachandran, Adv.  
Mr. M. P. Vinod, AOR

WP 785/20

Mr. Govind Manoharan, Adv.  
Mr. A. Karthik, AOR  
Mr. Sarveshwar K., Adv.  
Ms. Anushka Pardikar, Adv.

WP 1029/20

Mr. Suhas Kadam, Adv.  
Mr. Asmi Sarode, Adv.  
Ms. Purva Bora, Adv.  
Ms. Manju Jetley, AOR

WP 1006/20  
Mr. Rakesh Dwivedi, Sr. Adv.  
Mr. Keshav Mohan, Adv.  
Mr. R.K. Awasthi, Adv.  
Mr. Prashant Kumar, Adv.  
Mr. Piyush Vatsa, Adv.  
Ms. Ritu Arora, Adv.

WP 1190/2020  
Mr. Kunal Vajani, Adv.  
Mr. Kunal Mimani, Adv.  
Mr. Savya Baweja, Adv.

**For respondent(s):**

UOI  
Mr. Tushar Mehta, SG  
Mr. N. Venkataraman, ASG  
Mr. Mohammed Akhil, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Kanu Agrawal, Adv.  
Ms. Sansriti Pathak, Adv.  
Mr. B.V. Balram Das, AOR  
Ms. Anil Katiyar, AOR

RBI  
Mr. Tushar Mehta, SG  
Mr. V. Giri, Sr. Adv.  
Mr. Ramesh Babu M. R., AOR  
Ms. Manisha Singh, Adv.  
Ms. Nisha Sharma, Adv.

WP 955/20 & 785/20 (SEBI)  
Mr. Ashish Agarwal, Adv.  
Ms. Shashi Kiran, AOR  
Ms. Sangeeta Bhalla, Adv.

WP 711/20 (R-3)  
Mr. Sanjeev Sagar, Adv.  
Mr. Shekhar Raj Sharma, Adv.  
Mr. Jinendra Jain, AOR

WP 955/20 (R-4)  
Mr. Syed Jafar Alam, AOR  
Mr. Shankh Sengupta, Adv.  
Mr. Tine Abraham, Adv.  
Ms. Chhavi Jain, Adv.

WP 925/20  
Mr. Devashish Bharuka, AOR  
Mrs. Jaya Bharuka, Adv.  
Mr. Ravi Bharuka, Adv.  
Ms. Sarvshree, Adv.  
Mr. Justine George, Adv.  
Ms. Srishti Agarwal, Adv.

WP 802, 829, 826/20  
Mr. Ashish Virmani, AOR  
Mr. Himanshu Dhuper, Adv.

W.P.959/20  
Mr. Anil Soni, Adv.  
Mr. Harish Pandey, Adv.

WP 825/20 - Intervenor -  
Indian Bank Association

Mr. Harish Salve, Sr. Adv.  
Mr. Sanjay Kapur, AOR  
Mr. V.M. Kannan, Adv.  
Ms. Megha Karnwal, Adv.

WP 825/20 - Intervenor  
State Bank of India

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Sanjay Kapur, AOR  
Mr. V.M. Kannan, Adv.  
Mr. Sambit Panja, Adv.

PNB

Ms. Nishi Chaudhary, Adv.  
Ms. Manjeet Kirpal, Adv.  
Mr. Yashartha, Adv.

IA 53439/20 (Intervenor)  
IA 53442/20

Mr. Arnav Narain, AOR  
Mr. Vinayak Bhandari, Adv.

(Intervenor)  
D.12389/20

Mr. Abhimanyu Bhandari, Adv.  
Ms. Roohe Hina Dua, AOR  
Mr. Cheitanya Madan, Adv.

IA 96215/20 (Intervenor)

Mr. Huzefa Ahmadi, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Vijayesh Atre, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Rohan Sharma, Adv.  
Mr. E.C. Agrawala, AOR

IA 80902/20 (Intervenor)

Mr. K. Rajeev, Adv.  
Mr. Shinoj K. Narayanan, Adv.  
Mr. Bijo Mathew Joy, Adv.

WP 825/20 (Intervenor)

Mr. Biswajit Das, Adv.  
Mr. Abhigya, AOR  
Ms. Anamika Sharma, Adv.  
Ms. Sunita Yadav, Adv.  
Mr. Pradeep Kumar Dubey, Adv.  
Mr. Siddharth Rajkumar Murarka, Adv.  
Ms. Anamika Kushwaha, Adv.  
Ms. Nandita Rao, Adv.  
Mrs. Mahija Reddy, Adv.  
Mr. K.N. Agnihotri, Adv.  
Mr. Virender Arora, Adv.

WP 945/20 (Intervenor)

Mr. Abhigya, AOR  
Ms. Sunita Yadav, Adv.  
Mr. Pradeep Kumar Dubey, Adv.  
Mr. Siddharth Rajkumar Murarka, Adv.  
Ms. Anamika Kushwaha, Adv.  
Ms. Nandita Rao, Adv.  
Mrs. Mahija Reddy, Adv.



	Mr. K.N. Agnihotri, Adv. Mr. Virender Arora, Adv.
IA 52329/20 (Impleader) IA 52324/20	Mr. Siddharth Jain , AOR Mr. Akarsh Garg, Adv. Mr. T.N. Durga Prasad, Adv. Mr. Anoop Kumar, Adv. Mr. Bhanu Pant, Adv.
IA 53722-57723/20	Ms. Swati Setia, AOR
IA 53785/20 in WP 825/20	Mr. Raghwendra Tiwari, Adv. Ms. Amrita Kumari, AOR Ms. Mamta Tiwari, Adv. Mr. Ravi Mishra, Adv. Mr. Ajay Kumar, Adv.
IA 53827/20 in WP 825/20 (Impleader)	Mr. Pankaj Garg, Adv Mr. Milind Garg, Adv Ms. Nikita Jain Garg, Adv Mr. Yaksh Garg, Adv Mr. Suvidut M.S., AOR Mrs. Anu B., Adv Mr. Vibhor Ahlawat, Adv Mr. Yogesh Kumar, Adv Mr. Abhijeet Singh, Adv
IA 88923/20 in WP 825/20	Mr. Kunal Cheema, AOR Mr. Jeetendra Ranaawat, Adv. Ruchita Kunal Cheema, Adv.
IA 96996/20 &98009	Mr. Abhikalp Pratap Singh, AOR Ms. Aagam Kaur, Adv. Mr. Ajinkya Shinde, Adv. Ms. Aadya Yadav, Adv.
IA 88898-99/20	Mr. Gaurav Goel, AOR Mr. Rajesh Kumar, Adv.
IA 104350/2020	Mr. Rishi Matoliya, Adv. MR. Alok Chaturvedi, Adv. Ms. Sumati Sharma, Adv.
IA 50724/2020	Mr. Devesh Chauvia, Adv. Mr. Mukul Lather, Adv. Ms. Pooja Singh, Adv.
IA 72103/2020	Mr. Ashutosh Thakur, Adv. Mr. Abhishek Pandey, Adv. Mr. Neeraj Shekhar, Adv.
IA 91300/2020	Mr. Vishal Meghwal, Adv. Dr. Charu Mathur, Adv.

Intervenor                      Mr. Kush Chaturvedi, Adv.  
   Mr. Aditya Shekhar, Adv.  
   Ms. Priyashree Sharma, Adv.  
   Mr. Pranav Diesh, Adv.  
   Mr. Baibhaw Gahlaut, Adv.

IA50724/2020                      Mr. Devesh Chauvia, Adv.  
   Mr. Mukul Lather, Adv.  
   Ms. Pooja Singh, Adv.  
   Mr. Kumar Dushyant Singh, Adv.

UPON hearing the counsel the Court made the following

**O R D E R**

Arguments heard in part.

List the matters on 02.12.2020 as part heard matters.

**Writ Petition(s)(Civil) No(s).825/2020**

Hon'ble Mr. Justice Ashok Bhushan pronounced the reportable judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice R. Subhash Reddy and Hon'ble Mr. Justice M.R. Shah.

The writ petition is disposed of in terms of the signed reportable judgment.

Pending applications stand disposed of.

(MEENAKSHI KOHLI)  
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)  
BRANCH OFFICER

[Signed reportable judgment is placed on the file]